

LOK SABHA  
STARRED QUESTION NO.\*132  
TO BE ANSWERED ON 24.11.2016

**MARKETING FACILITIES FOR HANDICRAFT ARTISANS**

\*132. SHRI T. RADHAKRISHNAN:  
SHRI S. R. VIJAYAKUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether the Government proposes to establish a permanent marketing infrastructure in towns/metropolitan cities to provide direct marketing facilities to the handicraft artisans/handloom weavers to enable them to sell their products directly, and if so, the details thereof;
- (b) the number of Urban Haats operational for the purpose in the country at present;
- (c) whether the Government has received proposals from different State Governments for setting up of Urban Haats on the pattern of Dilli Haat;
- (d) if so, the details thereof and the present status thereof, State-wise; and
- (e) whether the Government has decided to review the stall allotment policy at Dilli Haat recently and if so, the details thereof and the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जुबिन इरानी)  
MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF  
LOK SABHA STARRED QUESTION NO. \*132 FOR ANSWER ON  
24.11.2016.**

(a): Yes, Madam. Under one of the component of National Handicraft Development Programme i.e. Infrastructure and Technology Support, Government provides assistance for setting up Urban Haats in big towns/Metropolitan cities and mini Urban Haats in town as well as on established tourists circuits with a view to provide direct marketing facilities to artisans / weavers.

(b): The number of Urban Haats functional in the country at present is as per **Annexure -I.**

(c) & (d): The details of proposal received from different states for setting up of Urban Haats on the pattern of Dilli Haat and the present status thereof, State -wise, is as per **Annexure-II.**

(e): The stall allotment policy at Dilli Haat is reviewed from time to time to bring transparency in the system for benefit of the artisans/ weavers.

**Annexure I refer to in reply to part (b) of Lok Sabha Starred Question No.\*132 for answer on 24.11.2106****State-wise Functional Urban Haats**

Sl. No.	State	Place	Year of Sanction	Amount Released (In Lakhs)	Status
1.	Andhra Pradesh	1.Tirupati	1999-2000	58.45	Functional
2.	Chhattisgarh	2. Raipur	2001-2002	52.50	Functional
3.	Delhi	3.INA, Dilli Haat 4. Pitampura Haat.	1994-1995 2004-2005	70.00 70.00	Functional Functional
4.	Gujarat	5.Bhuj 6.Ahmedabad	2002-2003 1998-1999	49.70 44.62	Functional Functional
5.	Haryana	7. Karnal	1999-2000	43.05	Functional
6.	Jharkhand	8.Hazaribag	2002-2003	52.50	Functional
7.	Jammu & Kashmir	9.Srinagar 10.Jammu	2001-2002 1999-2000	52.50 47.95	Functional Functional
8.	Karnataka	11.Mysore 12Mangluru	2002-2003 2008-2009	68.60 78.75	Functional Functional
9.	Madhya Pradesh	13.Bhopal 14.Indore	2001-2002 2004-2005	63.00 52.50	Functional Functional
10.	Maharashtra	15.Navi Mumbai	2004-2005	78.75	Functional
11.	Nagaland	16.Dimapur	2003-2004	34.76	Functional
12.	Orissa	17.Bhubaneswar 18.Konark 19.Puri	1998-1999 2003-2004 2003-2004	61.03 35.00 70.00	Functional Functional Functional
13.	Rajasthan	20Ajmer 21.Jodhpur 22.Jaipur	2005-2006 2000-2001 2001-2002	52.50 70.00 52.50	Functional Functional Functional
14.	Tamilnadu	23.Kanyakumari	2006-2007	52.50	Functional
15.	Tripura	24.Agartala	2000-2001	23.62	Functional
16.	Uttar Pradesh	25.Varanasi 26.Agra 27.Bareilly 28.Rampur 29.Jhansi	2002-2003 2001-2002 2005-2006 2005-2006 2006-2007	51.19 23.80 70.00 70.00 26.50	Functional Functional Functional Functional Functional
17.	West Bengal	30.Durgapur 31.Shantiniketan 32. Biswa Bangla Haat Kolkata	2007-2008 2010-2011 2014-15	52.50 52.50 105.00	Functional Functional Functional

**Annexure -II****Annexure-II referred to in reply to part (c) & (d) of Lok Sabha Starred Question No.\*132 for answer on 24.11.2016.****Status of proposals received from various states for setting up of Urban Haats.**

<b>SN</b>	<b>State</b>	<b>Implementing Agency</b>	<b>Venue</b>	<b>Year of Sanction</b>	<b>Amount Released (In Lakhs)</b>	<b>Status</b>
1.	Andhra Pradesh	Shilparamam, Hyderabad	Kakinada	2013-2014	84.00	Under Progress
2.	Tamil Nadu	Tamilnadu Handicrafts Development Corporation, Chennai	Mamlapuram , (Chennai)	2015-2016	83.80	Under Progress
3.	Rajasthan	Udhyam Protsahan Sansthan, Jaipur	1. Sikar  2. Alwar	-	-	1. Sikar Urban Haat's construction work was at final stage, hence not considered.  2. Considered subject to commitment from the State Government regarding share of State Govt. and land.
4.	Karnataka	Karnatak Handlooms Development Corporation, Bengaluru	Hubli	-	-	Considered subject to commitment from the State Government regarding share of State Govt.
5.	Nagaland	Department of Industries & Commerce, Kohima, Nagaland	Kohima	-	-	Not Considered because absence of no representative from the State Govt. in the high level screening committee.
6.	Manipur	Manipur Handloom & Handicraft Development Corporation, Imphal.	Bishnupur (Imphal)	-	-	Not Considered because absence of no representative from the State Govt. in the high level screening committee.
7.	Chhattisgarh	Chhattisgarh Hastshilp Board, Raipur.	Dongergarh	-	-	Considered subject to commitment from the State Government regarding share of State Govt.
8.	Delhi	Delhi Tourism & Transportation Development Corporation, New Delhi.	Janakpuri	-	-	Not considered. Since the Urban Haat, Janakpuri has already been completed.

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